

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) Nos. 2902-2903/2016

HARISH SINGH &amp; ANR.

Petitioner(s)

VERSUS

PUNJAB SMALL INDUSTRIES AND EXPORT  
CORPORATION LTD. & ORS.

Respondent(s)

(FOR DELETING THE NAME OF PROFORMA RESPONDENT NOS. 5 TO 15 IN  
SLP(C) No. 2902/16 and R.No. 5 to 13 in SLP (C) No. 2903/2016 in IA  
3-4/2017.)

Date : 31-07-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
[IN CHAMBERS]For Petitioner(s) Mr. Vaibhav Sehgal, Adv.  
Mr. Devesh Kumar Tripathi, AOR

For Respondent(s) Mr. Ashok K. Mahajan, AOR

UPON hearing the counsel the Court made the following  
O R D E RI.A. Nos. 3-4 of 2016 - Applications for deletion of  
proforma respondent Nos. 5 to 15 in SLP(C) No. 2902 of 2016 and  
respondent Nos. 5 to 13 in SLP(C) No. 2903 of 2016 are allowed at  
the risk of the petitioner.

Cause title be amended accordingly.

(POOJA SEHGAL)  
SENIOR PERSONAL ASSISTANT(SUMAN JAIN)  
COURT MASTER